

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-87-2020****IN****LD-VC-CW-60-2020**

Aires Rodrigues ..... Applicant  
Versus  
The State of Goa & Others ..... Respondents

\*\*\*

Mr. Aires Rodrigues, Applicant/Intervenor in person.  
Mr. Devidas Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the State (original Respondent Nos. 1 and 2).  
Ms. A. Agni, Senior Advocate with Ms. Jay Sawaikar, Advocate for the Goa University (original Respondent No. 3).

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 17<sup>th</sup> August, 2020**

P.C.

Heard Mr. Rodrigues, who appears in person. Mr. Devidas Pangam, the learned Advocate General appears along with Ms. Kamat, the learned Additional Government Advocate for the State and Ms. Agni, the learned Senior Counsel appears along with Ms. Sawaikar, the learned Counsel for the Goa University.

2. This is an application for intervention.

3. Since the main matter is already Admitted, this application can also be heard at the time of final hearing of the main matter.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

EV